

[Mr. Deputy Speaker]

heights of the economy and to meet progressively, and serve better, the needs of development of the economy in conformity with national policy and objectives and for matters connected there with or incidental thereto."

The motion was adopted.

SHRI GOVINDA MENON : I introduce* the Bill.

14.41 hrs.

STATEMENT BANKING COMPANIES
(ACQUISITION AND TRANSFER
OF UNDERTAKINGS)
ORDINANCE 1970

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : Sir, I beg to lay on the Table a copy of the explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1970, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [*Placed in Library. See No. LT-2632/70.*]

14.42 hrs.

MOTION OF THANKS ON THE
PRESIDENT'S ADDRESS

—*Conid.*

MR. DEPUTY-SPEAKER : Now we take up further discussion on the motion of thanks to the President's Address. Mr. Hem Barua to continue.

SHRI HEM BARUA (Mangaldai) : I have gone through the Address of the hon. President to the joint session of Parliament with the respect and I have also listened to the speech of Mr. Hanumanthaiya with due respect. But I do not understand one thing. When he described this Address or being 'unique', where the uniqueness lies, I do not know. At the same time there was a statement in a newspaper by some hon. Member of this House describing the

President's Address as having a 'refreshing note'. Where is the 'refreshing note' except in the language? And the language is a texture of words in a grammatical pattern.

I would have very much liked the Address give an inkling into the working of the mind of the Government and at the same time the concrete steps taken towards the social transformation of this country that it visualises. But, unfortunately, there is nothing like that. As I went through the Address, I found it very sterile and barren of any concrete steps towards social transformation that the Address visualises.

Then I felt and I feel today also that the office of President as also the offices of State Governors are only honoured offices for the maintenance of which the people, the ordinary tax-payers have to bleed through their nose. That is the trouble. Therefore, I think the offices of President and the State Governors should be abolished because they are only honoured institution for the maintenance of which, as I already said, the people have to bleed through their nose. Therefore these offices should be eliminated in the interests of democracy.

Then, the Address speaks about the Green Revolution that this country has witnessed. There has been a Green Revolution and I congratulate the Government for it. But, at the same time, there is only a passing reference to land reforms and here the Central Government has to implement the land reforms through the State Governments. Sir, unless the land belongs to the poor cultivator, the green revolution cannot be complete. There has been a Green Revolution but, at the same time, there has been a spiralling of prices in this country and what steps has this Government taken to curb or check this spiralling of prices? The Address is silent about it. No steps have been taken. It vitally affects the common man and steps should be formulated to see that the spiralling of prices is kept down. It is not kept down at present. Simply speaking about the Green Revolution and at the same time simply speaking about certain bright features in the industrial front would not help this nation because as the President himself admitted, the aspira-

* Introduced with the recommendation of the President.